

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:601
ANSWERED ON:15.03.2012
SCAM BY ONGC OFFICIALS
Khaire Shri Chandrakant Bhaurao

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether top officials of Oil and Natural Gas Corporation (ONGC) are involved in multi-crore scam;
- (b) if so, the details thereof and the action taken by the Government to stop such corruption by ONGC officials in future;
- (c) the details of corruption charges alongwith the action taken against the officials of ONGC during the last three years;
- (d) whether funds have been misappropriated by officials of ONGC meant for discharge of Corporate Social Responsibility; and
- (e) if so, the details thereof alongwith corrective measures taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R P N SINGH)

- (a): As per records available, no top official of Oil and Natural Gas Corporation (ONGC) (Board level) is involved in multi-crore scam.
- (b) & (c): Do not arise.
- (d) As per information made available by ONGC, no funds have been misappropriated by officials of ONGC meant for discharge of Corporate Social Responsibility.
- (e) Does not arise in view of (d) above.